GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA STARRED QUESTION NO. *13

TO BE ANSWERED ON THE 7^{TH} DECEMBER, 2022/ AGRAHAYANA 16, 1944 (SAKA)

ATROCITIES AND ATTACKS ON DALITS

- 13. SHRI IMRAN PRATAPGARHI:
- Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of atrocities and attacks on Dalits in the country during the last four years, State-wise details thereof; and

(b) the number of FIR cases filed and ended in conviction during the last four years, State-wise details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY KUMAR MISHRA)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. *13 FOR 07.12.2022

(a) & (b): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against citizens rest with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. The National Crime Records Bureau (NCRB) compiles and publishes statistical data on crimes in its publication "Crime in India". The latest published report is for the year 2021. The State/UT-wise details on total number of incidents of crime/atrocities against Scheduled Castes (SCs) as per cases registered in the years 2018-2021 are at Annexure-I. Details on total number of cases convicted out of cases which have completed trials for crime/atrocities against Scheduled Castes (SCs) for the years 2018-2021 are at Annexure-II.

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ANNEXURE-I MENTIONED IN THE REPLY TO RAJYA SABHA STARRED QUESTION NO 13 FOR REPLY ON 7 DECEMBER 2022

<u>State/UT-wise details on total number of incidents of crime/atrocities against</u> <u>Scheduled Castes (SCs) as per Cases Registered (CR) in the years 2018-2021</u>

SI.	State/UT	2018	2019	2020	2021 CR	
No.	State/01	CR	CR	CR		
1	Andhra Pradesh	1836	2071	1950	2014	
2	Arunachal Pradesh	0	0	0	0	
3	Assam	8	21	28	15	
4	Bihar	7061	6544	7368	5842	
5	Chhattisgarh	264	341	316	330	
6	Goa	5	3	2	4	
7	Gujarat	1426	1416	1326	1201	
8	Haryana	961	1086	1210	1628	
9	Himachal Pradesh	130	189	251	244	
10	Jharkhand	537	651	666	546	
11	Karnataka	1325	1504	1398	1673	
12	Kerala	887	858	846	948	
13	Madhya Pradesh	4753	5300	6899	7214	
14	Maharashtra	1974	2150	2569	2503	
15	Manipur	0	0	0	0	
16	Meghalaya	0	0	0	0	
17	Mizoram	0	0	0	0	
18	Nagaland	0	0	0	0	
19	Odisha	1778	1886	2046	2327	
20	Punjab	168	166	165	200	
21	Rajasthan	4607	6794	7017	7524	
22	Sikkim	5	4	0	2	
23	Tamil Nadu	1413	1144	1274	1377	
24	Telangana	1507	1690	1959	1772	
25	Tripura	1	0	2	3	
26	Uttar Pradesh	11924	11829	12714	13146	
27	Uttarakhand	58	84	87	123	
28	West Bengal	119	145	109	108	
	TOTAL STATE(S)	42747	45876	50202	50744	
29	A&N Islands	0	0	0	0	
30	Chandigarh	1	1	3	0	
31	D&N Haveli and Daman & Diu+	1	2	1	0	
32	Delhi	36	76	69	136	
33	Jammu & Kashmir*	1	2	7	13	
34	Ladakh	-	-	0	0	
35	Lakshadweep	0	0	0	0	
36	Puducherry	7	4	9	7	
	TOTAL UT(S)	46	85	89	156	
	TOTAL (ALL INDIA)	42793	45961	50291	50900	

Source: Crime in India

Note: '+' Combined data of erstwhile, D&N Haveli UT and Daman & Diu UT for 2018 & 2019

"" Data of erstwhile Jammu & Kashmir State including Ladakh for 2018 & 2019

ANNEXURE-II MENTIONED IN THE REPLY TO RAJYA SABHA STARRED QUESTION NO 13 FOR REPLY ON 7 DECEMBER 2022

Details on total number of Cases Convicted (CON) out of cases which have Completed Trials for Crime/atrocities (CTC) against Scheduled Castes (SCs) for the years 2018-2021

SI. No.	State/UT	2018		2019		2020		2021	
		CON	СТС	CON	СТС	CON	СТС	CON	CTC
1	Andhra Pradesh	47	829	38	560	37	371	19	360
2	Arunachal Pradesh	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	3	0	0
4	Bihar	44	285	44	362	12	55	48	154
5	Chhattisgarh	50	120	47	155	23	48	20	108
6	Goa	1	3	0	2	0	0	0	1
7	Gujarat	14	450	7	387	3	68	8	139
8	Haryana	54	303	64	287	6	48	44	175
9	Himachal Pradesh	2	33	6	64	1	25	2	37
10	Jharkhand	29	129	17	91	14	47	28	52
11	Karnataka	45	605	26	670	17	370	10	628
12	Kerala	22	216	14	167	7	160	42	433
13	Madhya Pradesh	754	2617	964	3065	538	1341	720	2571
14	Maharashtra	79	906	75	1054	39	331	45	419
15	Manipur	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0
19	Odisha	8	263	2	9	5	136	1	145
20	Punjab	6	33	5	36	4	24	6	24
21	Rajasthan	597	1369	927	1813	572	1174	583	1403
22	Sikkim	0	2	0	0	0	1	0	2
23	Tamil Nadu	99	742	89	790	129	512	104	566
24	Telangana	31	291	43	477	13	341	30	364
25	Tripura	0	0	0	0	0	0	0	0
26	Uttar Pradesh	1551	2821	1619	2451	1820	2576	1930	2528
27	Uttarakhand	0	2	17	25	0	0	0	2
28	West Bengal	0	10	0	15	0	2	0	7
	TOTAL STATE(S)	3433	12029	4004	12480	3240	7633	3640	10118
29	A&N Islands	0	0	0	0	0	0	0	0
30	Chandigarh	0	2	1	1	1	1	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	1	0	0	0	0
32	Delhi	0	1	2	21	0	3	0	2
33	Jammu & Kashmir*	0	0	0	0	0	0	0	0
34	Ladakh	-	-	-	-	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	3	3	23	1	4	0	2
	TOTAL (ALL INDIA)	3433	12032	4007	12503	3241	7637	3640	10120

Source: Crime in India

Note: '+' Combined data of erstwhile, D&N Haveli UT and Daman & Diu UT for 2018 & 2019

'*' Data of erstwhile Jammu & Kashmir State including Ladakh for 2018 & 2019